

**वैदेशिक व्यापार मंत्रालय में उप-मंत्री (श्री राम सेवक) :** (क) से (घ) . राज्य व्यापार निगम तथा अन्य प्राधिकृत आयातकों, दोनों ही द्वारा आयात किये जाते हैं। राज्य व्यापार निगम ऐसी वस्तुओं के क्रय तथा वितरण से संबंधित है जिनका आयात या तो उसके माध्यम से किया जाता है अथवा जिन्हें वह अपने व्यवसायी सहयोगियों के साथ प्रबंधों के अंतर्गत आयात करता है।

यह सरकार की नीति है कि आयात में राजकीय व्यापार अधिकरणों के योगदान का उत्तरोत्तर बढ़ाया जाए।

**New Victoria Mills, Kanpur**

4332. SHRI S. M. BANERJEE: Will the Minister of FOREIGN TRADE be pleased to state:

(a) whether the New Victoria Mills, Kanpur, which has since been taken over by the Textile Corporation of India, has started functioning;

(b) if not, the reason for the delay; and

(c) the steps taken by Government to expedite the functioning of the Mill?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI RAM SEWAK): (a) to (c). The management of the New Victoria Mills Co. Ltd., Kanpur has been taken over by the Govt. under Section 18A of the Industries (Development and Regulation) Act, 1951. The mill has not yet started functioning as cash credit and other limits have so far not become available. However, the trial running of the machines has been commenced recently and the mill will start normal working after finalisation of cash credit and other limits which are being processed with a commercial bank.

**गैर-सरकारी सामाजिक कार्यकर्ताओं को परिचय पत्रों का जारी किया जाना**

4333. श्री भ्रॉम प्रकाश त्यागी : क्या वैदेशिक-कार्य मंत्री यह बताने की कृपा करेंगे कि : (क) क्या यह सच है कि सरकार ने विदेश जाने वाले गैर सरकारी सामाजिक कार्यकर्ताओं को भी परिचय पत्र अनेक बार जारी किये हैं ; और

(ख) यदि हां, तो पिछले तीन वर्षों में जिन व्यक्तियों को ऐसे परिचय पत्र जारी किये गये हैं उनके नाम क्या हैं ?

**वैदेशिक-कार्य मंत्रालय में उप-मंत्री (श्री सुरेन्द्र पाल सिंह) :** (क) जी नहीं।

(ख) प्रश्न नहीं उठता।

**Restrictions imposed by Reserve Bank of India on Cotton Advances**

4334. SHRI DEORAO PATIL: Will the Minister of FOREIGN TRADE be pleased to state:

(a) whether the Reserve Bank of India has imposed restrictions on advances for purchase of Cotton at present when the cotton-growers are selling their cotton in the markets;

(b) whether it has resulted in decline the prices of cotton;

(c) whether Government are in receipt of the memorandum or any telegram from the Shetakari Sabha, Amaraoti (Maharashtra) requesting Government to withdraw the said restrictions; and

(d) if so, the steps which Government have taken in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI RAM SEWAK): (a) The current credit levels for cotton have been in operation since May, 1969 and